

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 14.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. CC 366/2006	16. CC 486/2007
2. CC 683/2009	17. CC 434/2008
3. CC 942/2009	18. CC 398/2009
4. CC 8/2012	19. CC 689/2009
5. CC 752/2012	20. CC 902/2009
6. CC 1069/2012	21. CC 280/2012
7. CC 465/2013	22. CC 288/2012
8. CC 480/2014	23. CC 417/2012
9. CC 1681/2014	24. CC 564/2012
10. CC 1721/2014	25. CC 770/2012
11. CC 118/2021	26. CC 847/2012
12. Cr 38/2021 SPS	27. CC 587/2013
13. Cr 39/2021 SPS	28. CC 750/2013
14. Cr 193/2021 HPS	29. CC 849/2013
15. Cr 197/2021 HPS	30. CC 1282/2014

Hosakote

Dated: 11.06.2021

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **14.06.2021**

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. OS 73/2004	16. OS 135/2011
2. OS 61/2011	17. OS 59/2012
3. OS 229/2015	18. OS 97/2012
4. OS 227/2016	19. OS 131/2013
5. OS 319/2016	20. OS 335/2013
6. OS 13/2017	21. OS 187/2017
7. OS 69/2017	22. OS 323/2019
8. OS 125/2018	23. FDP 12/2013
9. OS 219/2018	24. FDP 1/2015
10. OS 213/2018	25. FDP 5/2020
11. OS 81/2019	26. Ex 13/2017
12. OS 353/2019	27. Misc 16/2019
13. OS 357/2019	28. Misc 4/2021
14. Ex 14/2017	29. CC 801/2010
15. CC 1224/2018 (Adv)	

Hosakote
11.06.2021


11/6/2021
Addl. Civil Judge & JMFC.,
Hosakote.

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